## **GOVERNMENT OF INDIA** TRIBAL AFFAIRS **LOK SABHA**

**UNSTARRED QUESTION NO:3392** ANSWERED ON:30.08.2013 COMMITTEE FOR TRIBALS Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has appointed any committee to look into the conditions of tribals;
- (b) if so, the details and the compositions thereof;
- (c) the progress made by the Committee along with the number of meetings held by it;
- (d) whether the Committee has since submitted its report to the Government;
- (e) if so, the recommendations made by it along with the follow-up action taken by the Government thereon; and
- (f) if not, the time by which the Committee is likely to submit its report?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

- (a) & (b): Yes, Madam. A High Level Committee (HLC) has been constituted to prepare a position paper on the present socioeconomic, health and educational status of STs and suggest a way forward. The Committee will suggest policy initiatives as well as effective outcome-oriented measures to improve development indicators and strengthen public service delivery to STs and other tribal populations. The Committee consists of the following members:-
- (1) Prof. Virginius Xaxa -Chairperson
- (2) Dr. Usha Ramanathan -Members
- (3) Dr. Joseph Bara -Member
- (4) Dr. K.K. Misra -Member
- (5) Dr. Abhay Bang -Member(6) Ms. Sunita Basant -Member
- (7) Secretary, M/o Tribal Affairs -Member Secretary
- (c): The Committee has been constituted on 14.08.2013 and no meeting has been held so far.
- (d) & (e): In view of (c) above, these question do not arise.
- (f): As per the Terms of Reference of the Committee, it is to finalise and submit its report within nine months from the date of notification.